

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-70/1993/_____/A

From :- Shri Pritish Choudhury,
Deputy Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Susil Kumar Sarma,
Presiding officer, S.T.A.T. & Member,
MACT No. 1, Kamrup (M), Guwahati.

Dated Guwahati the 8th March 2019.

Sub: **Casual leave.**

Ref:- Your letter No. MACT/479/19 Dated, 6th March, 2019.

Sir,

With reference to the above, I am directed to inform you that, your prayer for 1(one) day casual leave on 06.03.2019, has been granted/rejected.

Yours faithfully,

Sd/-

DEPUTY REGISTRAR (VIGILANCE)

Memo NO.HC.VII-70/1993/1189 /A, dated

Copy to:

1. The Systems Analyst, Gauhati High Court.

A 8/3/19
DEPUTY REGISTRAR (VIGILANCE)

Rolan